

Read :- 1) The applications received from Judicial Officers for grant of Diwali Holidays.

ORDER

PART - I

The following Judicial Officers are granted Diwali holidays for the period mentioned against their name with permission to leave the headquarter for the said period.

<u>LATUR</u>		
1)	Smt. A.A. Pund, Joint Civil Judge, J.D., Latur.	: 01/11/2021 to 06/11/2021
2)	Shri P.D. Kolekar, 2 nd Joint Civil Judge, J.D., Latur.	: 04/11/2021 to 07/11/2021
3)	Shri V.S. Shinde, 3 rd Joint Civil Judge, J.D., Latur.	: 31/10/2021 to 07/11/2021
4)	Smt. A.M. Shinde, 4 th Joint Civil Judge, J.D., Latur.	: 31/10/2021 to 03/11/2021 & 06/11/2021 & 07/11/2021
5)	Smt. S.C. Nirmale, 5 th Joint Civil Judge, J.D., Latur.	: 31/10/2021 to 07/11/2021
6)	Smt. U.A.Bhosale, 6 th Joint Civil Judge, J.D., Latur.	: 31/10/2021 to 05/11/2021
7)	Shri. K.K. Waghmare, Extra Joint Civil Judge, J.D., Latur.	: 31/10/2021 to 07/11/2021
8)	Shri. N.J. Chavan, Extra Joint Civil Judge, J.D., Latur.	: 31/10/2021 to 07/11/2021
9)	Shri. M.S. Luniya, Extra Joint Civil Judge, J.D., Latur.	: 31/10/2021 to 07/11/2021
<u>UDGIR</u>		
1)	Shri B.V.Diwakar, Joint Civil Judge, J.D., Udgir	: 04/11/2021 to 07/11/2021
2)	Smt. V.V.Supekar, 2 nd Joint Civil Judge, J.D., Udgir.	: 01/11/2021 to 07/11/2021
3)	Shri. R.B. Raut, 3 rd Joint Civil Judge, J.D., Udgir.	: 31/10/2021 to 03/11/2021
<u>NILANGA</u>		
1)	Smt. N.A.L. Shaikh, 2 nd Joint Civil Judge, J.D., Nilanga.	: 31/10/2021 to 03/11/2021
2)	Shri D.R.Kulkakrni, 3 rd Joint Civil Judge, J.D., Nilanga.	: 04/11/2021 to 07/11/2021

(2)

<u>AHMEDPUR</u>			
1)	Shri A.G. Sable, Joint Civil Judge, J.D., Ahmedpur	:	31/10/2021 to 05/11/2021
2)	Shri S.S.Tondchire 2 nd Joint Civil Judge, J.D., Ahmedpur	:	02/11/2021 to 07/11/2021
3)	Shri A.A.Utpat, 3 rd Joint Civil Judge, J.D., Ahmedpur	:	31/10/2021 & 01/11/2021 & 06/11/2021 & 07/11/2021
<u>AUSA.</u>			
1)	Smt. P.R.Kulkarnil, Civil Judge, J.D., AUSA.	:	31/10/2021 to 07/11/2021
<u>CHAKUR</u>			
1)	Shri P.P.Kale, Civil Judge, J.D., Chakur.	:	31/10/2021 to 07/11/2021
<u>RENAPUR</u>			
1)	Shri R.B. Hanwate, Civil Judge, J.D., Renapur.	:	31/10/2021 to 03/11/2021
2)	Shri S.D. Yadav, Joint Civil Judge, J.D., Renapur.	:	04/11/2021 to 07/11/2021
<u>DEONI</u>			
1)	Shri U.B.Kalpagar, Civil Judge, J.D., Deoni.	:	31/10/2021 to 07/11/2021

PART – II

During the absence of above Judicial Officers the following charge arrangement is made.

Sr. No.	The Name of Incharge Judicial Officer	The charge is kept of the following Courts	Period of incharge ship
1	2	3	4
<u>LATUR</u>			
1)	Shri P.D. Kolekar, 2 nd Joint Civil Judge, J.D., <u>Latur.</u>	1) Joint Civil Judge, J.D., <u>Latur.</u> 2) 3 rd Joint Civil Judge, J.D., <u>Latur.</u> 3) 4 th Joint Civil Judge, J.D., <u>Latur.</u> 4) 5 th Joint Civil Judge, J.D., <u>Latur.</u> 5) 6 th Joint Civil Judge, J.D., <u>Latur.</u> 6) The Civil Judge, J.D., <u>AUSA</u>	31/10/2021 to 03/11/2021

Sr. No.	The Name of Incharge Judicial Officer	The charge is kept of the following Courts		Period of inchargeship
1	2	3		4
2)	Smt. A.M. Shinde, 4 th Joint Civil Judge, J.D., <u>Latur.</u>	1)	The Joint Civil Judge, J.D., <u>Latur.</u>	04/11/2021 to 05/11/2021
		2)	The 2 nd Joint Civil Judge, J.D., <u>Latur.</u>	
		3)	The 3 rd Joint Civil Judge, J.D. <u>Latur.</u>	
		4)	The 5 th Joint Civil Judge, J.D. <u>Latur.</u>	
		5)	The 6 th Joint Civil Judge, J.D. <u>Latur.</u>	
		6)	Extra Joint Civil Judge, J.D., <u>Latur.</u>	
		7)	The Civil Judge, J.D., <u>Ausa.</u>	
3)	Smt. U.A. Bhosale, 6 th Joint Civil Judge, J.D., <u>Latur.</u>	1)	The Joint Civil Judge, J.D., Latur.	06/11/2021 to 07/11/2021
		2)	The 2 nd Joint Civil Judge, J.D., Latur.	
		3)	The 3 rd Joint Civil Judge, J.D., Latur.	
		4)	The 4 th Joint Civil Judge, J.D., Latur.	
		5)	The 5 th Joint Civil Judge, J.D., Latur.	
		6)	Extra Joint Civil Judge, J.D., Latur.	
		7)	The Civil Judge, J.D., <u>Ausa.</u>	
Note :	The charge of Principal Magistrate, Juvenile Justice Board, Latur from 01/11/2021 to 06/11/2021 is kept with member of the said Board. The Principal Magistrate, Juvenile Justice Board, Latur is directed to issue necessary orders in this regard under section 6 (8) of chapter II of JJB (Maharashtra) Rules 2017 under intimation to this office.			

UDGIR

1)	Shri B.V. Diwakar Joint Civil Judge, J.D., <u>Udgir.</u>	1)	The 2 nd Joint Civil Judge, J.D., <u>Udgir.</u>	31/10/2021 to 03/11/2021
		2)	The 3 rd Joint Civil Judge, J.D., <u>Udgir.</u>	
		3)	The Civil Judge, J.D., <u>Deoni.</u>	
2)	Shri R.B.Raut, 3 rd Joint Civil Judge, J.D., <u>Udgir.</u>	1)	The Joint Civil Judge, J.D., <u>Udgir.</u>	04/11/2021 to 07/11/2021
		2)	The 2 nd Joint Civil Judge, J.D., <u>Udgir.</u>	
		3)	The Civil Judge, J.D., <u>Deoni.</u>	

NILANGA

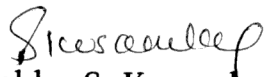
1)	Shri D.R.Kulkarni, 3 rd Joint Civil Judge, J.D., <u>Nilanga.</u>	1)	The Joint Civil Judge, J.D., <u>Nilanga.</u>	31/10/2021 to 03/11/2021
		2)	The 2 nd Joint Civil Judge, J.D., <u>Nilanga.</u>	
2)	Smt. N.A.L. Shaikh, 2 nd Joint Civil Judge, J.D., <u>Nilanga.</u>	1)	The Joint Civil Judge, J.D., <u>Nilanga.</u>	04/11/2021 to 07/11/2021
		2)	The 3 rd Joint Civil Judge, J.D., <u>Nilanga.</u>	

(4)

Sr. No.	The Name of Incharge Judicial Officer	The charge is kept of the following Courts		Period of incharge ship
1	2	3		4
AHMEDPUR				
1)	Shri S.S.Tondchire, 2 nd Joint Civil Judge, J.D., <u>Ahmedpur.</u>	1)	The Joint Civil Judge, J.D., <u>Ahmedpur.</u>	31/10/2021 & 01/11/2021
		2)	The 3 rd Joint Civil Judge, J.D., <u>Ahmedpur.</u>	
		3)	The Civil Judge, J.D., <u>Chakur.</u>	
2)	Shri A.A.Utpat, 3 rd Joint Civil Judge, J.D., <u>Ahmedpur.</u>	1)	The Joint Civil Judge, J.D., <u>Ahmedpur.</u>	02/11/2021 to 05/11/2021
		2)	The 2 nd Joint Civil Judge, J.D., <u>Ahmedpur.</u>	
		3)	The Civil Judge, J.D., <u>Chakur.</u>	
3)	Shri A.G.Sable, Joint Civil Judge, J.D., <u>Ahmedpur.</u>	1)	The 2 nd Joint Civil Judge, J.D., <u>Ahmedpur.</u>	06/11/2021 & 07/11/2021
		2)	The 3 rd Joint Civil Judge, J.D., <u>Ahmedpur.</u>	
		3)	The Civil Judge, J.D., <u>Chakur.</u>	
RENAPUR				
1)	Shri S.D. Yadav, Joint Civil Judge, J.D., <u>Renapur.</u>	1)	The Civil Judge, J.D., <u>Renapur.</u>	31/10/2021 to 03/11/2021
2)	Shri R.B. Hanwate, Civil Judge, J.D., <u>Renapur.</u>	1)	The Joint Civil Judge, J.D., <u>Renapur.</u>	04/11/2021 to 07/11/2021

DISTRICT COURT, LATUR

Dated :- 23rd October, 2021.


(Surekha S. Kosamkar)
Principal District & Sessions Judge,
LATUR.
No.HKW(Adm)/9806/2021
District Court, Latur.
Dated :- 23/10/2021.

Copy forwarded for information and necessary action to :-

- 1) The Civil Judge, S.D., Latur.
 - 2) The Chief Judicial Magistrate, Latur.
 - 3) The Civil Judge, J.D., Chakur/Ausa/Renapur/Deoni.
 - 4) The Joint Civil Judge, J.D., Latur/Nilanga/Udgir/Ahmedpur/Renapur.
 - 5) The 2nd /3rd Joint Civil Judge, J.D., Latur/Nilanga/Udgir/Ahmedpur.
 - 6) The 4th /5th /6th Joint Civil Judge, J.D., Latur.
 - 7) The Principal Magistrate, Juvenil Justice Board, Latur.
 - 8) The Extra Joint Civil Judge, J.D., Latur.
 - 9) The Court Manager, District Court, Latur.
 - 10) The Superintendent of Police, Latur.
 - 11) The Registrar, District Court, Latur.
 - 11) The Assistant Director, Public Prosecutor, Latur.
 - 12) The President, District Bar Association, Latur.
 - 13) The President, Taluka Bar Association, Ausa/Nilanga/Deoni/
Udgir/Ahmedpur/Chakur/Renapur.
 - 14) The Superintendent (Judicial)/(C&F), District Court, Latur.
 - 15) The D.S.A., District Court, Latur (directed to upload this order on official website of District Court).
- Copy to :-** 16) Office-Order-Book.